

P.L. Vehicals Private LimitedList of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of Operational creditors (Government Dues)

Date of Commencement of Liquidation: 25-08-2023; List of Creditors is Pursuant to claims received and updated as on 28-10-2023

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1							-	-	-	-	-	-	0.00	-	
	<b>TOTAL</b>			<b>0.00</b>	<b>0.00</b>								<b>0.00</b>	<b>0.00</b>	

**NOTE 1**

A claim has been received from the ESIC Department on September 25,2023 for an amount of to Rs. 11,66,614.Upon perusing the claim it was found that the department has submitted the claim in the incorrect format and without any necessary supporting documents to substantiate their claims. The Liquidator has informed and sent reminders for correct and proper submission of their claims. If received the same will be considered. Another intimation has been recieved from the EPFO department but no claims have been received.